

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23.12.2020 at 2.30 P.M  
THROUGH VIDEO CONFERENCING**

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
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APPLICATION NUMBER :  
PETITION NUMBER : TCP/165/2016  
NAME OF THE APPLICANT : S. Dharani & 2 Ors  
NAME OF THE RESPONDENT : Dharani Textiles Pvt Ltd & 2 Ors  
UNDER SECTION : 397/398 of CA 1956  
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**ORDER**

Due to paucity of time, this matter is adjourned to **28.01.2021.**

  
**(K.NATARAJAN)**  
(Deputy Registrar)

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